

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 39 of 1997

Wednesday, this the 8th day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. Jasmin Chandra M,
Thevampara Thadatharikathu PO,
Tholicode PO,
Thiruvananthapuram District. .. Applicant

By Advocate Mr. KP Kylasanatha Pillai

Versus

1. Chief Post Master General,
Office of the Chief Post Master General,
Kerala Circle,
Thiruvananthapuram.
2. Superintendent of Post Offices,
Thiruvananthapuram South Division,
Thiruvananthapuram. .. Respondents

By Advocate Mr. MA Shafik for Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 8-1-1997, the
Tribunal on the same day delivered the following:

ORDER

P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant submits that she has been working long
years as a substitute in the post of Extra Departmental
Postmistress at the Tholicode Post Office. She
apprehends that her services may be terminated. She
has made a representation A-10 in this behalf to the
first respondent which is stated to be under consider-
ation.

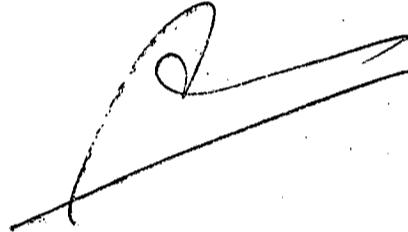
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2. It is for the respondents to consider the grievances of the applicant in the first instance. We accordingly direct the first respondent to consider A-10 representation and pass appropriate orders thereon within two months of today.

3. Standing Counsel for respondents submits that he will forward a copy of the application and a copy of this order to first respondent for compliance. We record the submission.

4. Application is disposed of as aforesaid. Parties will suffer their costs.

Dated the 8th of January, 1997



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURE

1. Annexure A-10: True copy of the representation dated 21.12.96 submitted by the applicant before the 1st respondent.

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